GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *300

TO BE ANSWERED ON THE 01st JANUARY, 2019 / PAUSHA 11, 1940 (SAKA)

ANTI-NATIONAL ACTIVITIES BY NGOS

*300. SHRI K. ASHOK KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of the Government that some NonGovernmental Organisations (NGOs) are involved in anti-national activities;

(b) if so, the details thereof;

(c) whether the Government has asked the State Governments and Union Territories to monitor the activities of such organisations that indulge in anti-national activities; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): A statement is laid on the table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 300 FOR ANSWER ON 01.01.2019 REGARDING "ANTI-NATIONAL ACTIVITIES BY NGOs".

(a) to (d): There are established institutional and procedural mechanisms and safeguards in place to check anti-national activities by individuals, associations and organizations. Government, in coordination with security agencies of the Centre and the States maintains vigil in order to detect individuals, associations and organizations indulging in anti-national activities. Inputs in this regard are shared with State Governments and UT Administrations from time to time and appropriate action is taken as per law.

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